



The Tamil Nadu Repealing Act, 2021

Act No. 24 of 2021

Keywords:

Repeal of certain enactments Savings

Amendment appended: 28 of 2021

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The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 4th October 2021 and is hereby published for general information:—

ACT No. 24 OF 2021.

An Act to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

- Short title. 1. This Act may be called the Tamil Nadu Repealing Act, 2021.
- Repeal of certain enactments. 2. The enactments specified in the Schedule are hereby repealed.
- Savings. 3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.

(See section 2)

Sl. No.	Year	Number	Short Title
(1)	(2)	(3)	(4)
<i>President's Act</i>			
1.	1976	2	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1976.
<i>Central Act</i>			
2.	1858	I	The Tamil Nadu Compulsory Labour Act, 1858.
<i>Tamil Nadu Acts</i>			
3.	1866	II	The Tamil Nadu Cattle Disease Act, 1866.
4.	1953	XIX	The Tamil Nadu Co-operative Societies (Amendment) Act, 1953.
5.	1954	XXVII	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Act, 1954.
6.	1958	XX	The Tamil Nadu Weights and Measures (Enforcement) Act, 1958.

<i>Sl. No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
7.	1959	14	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1959.
8.	1959	32	The Tamil Nadu Slum Improvement (Acquisition of Land) Amendment Act, 1959.
9.	1960	3	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1960.
10.	1960	8	The Courtallam Township (Validation of Taxes and Library Cess) Act, 1960.
11.	1961	19	The Tamil Nadu Wakf (Supplementary) Act, 1961.
12.	1961	37	The Chennai City Police (Amendment) Act, 1961.
13.	1962	6	The Tamil Nadu Betting Tax (Amendment) Act, 1962.
14.	1963	7	The Tamil Nadu Commercial Crops Markets (Validation of Cess) Act, 1963.
15.	1963	18	The Tamil Nadu District Police (Amendment) Act, 1963.
16.	1964	19	The Tamil Nadu Compulsory Labour (Amendment) Act, 1964.
17.	1964	23	The Tamil Nadu Maternity Benefit (Repeal) Act, 1964.
18.	1964	37	The Tamil Nadu General Sales Tax (Special Provisions) Act, 1964.
19.	1965	7	The Tamil Nadu General Sales Tax (Amendment) Act, 1965.
20.	1965	20	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1965.
21.	1965	21	The Tamil Nadu Agricultural Produce Markets (Amendment) Act, 1965.
22.	1965	27	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1965.
23.	1965	28	The Tamil Nadu Sales of Motor Spirit Taxation (Second Amendment) Act, 1965.
24.	1965	30	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1965.
25.	1965	36	Glanders and Farcy (Tamil Nadu Amendment) Act, 1965.
26.	1966	3	The Tamil Nadu General Sales Tax (Amendment) Act, 1966.
27.	1966	8	The Tamil Nadu Co-operative Societies (Amendment) Act, 1966.
28.	1966	18	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1966.
29.	1967	5	The Tamil Nadu General Sales Tax (Amendment) Act, 1967.
30.	1967	11	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1967.
31.	1967	18	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1967.
32.	1967	19	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1967.
33.	1968	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1968.
34.	1968	7	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1968.
35.	1968	12	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1968.
36.	1968	17	The Tamil Nadu Co-operative Land Mortgage Banks (Amendment) Act, 1968.
37.	1969	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1969.
38.	1969	3	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1969.
39.	1969	14	The Tamil Nadu Co-operative Land Mortgage Banks (Amendment) Act, 1969.
40.	1969	20	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1969.
41.	1970	2	The Tamil Nadu General Sales Tax (Amendment) Act, 1970.

<i>Sl. No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
42.	1970	3	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1970.
43.	1970	4	The Tamil Nadu Co-operative Land Development Banks (Amendment) Act, 1970.
44.	1970	12	The Tamil Nadu Sales of Motor Spirit Taxation (Second Amendment) Act, 1970.
45.	1970	13	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1970.
46.	1970	19	The Tamil Nadu Agricultural Produce Markets (Second Amendment) Act, 1970.
47.	1970	20	The Tamil Nadu Buildings (Lease and Rent Control) Amendment Act, 1970.
48.	1970	23	The Tamil Nadu Payment of Salaries (Amendment) Act, 1970.
49.	1970	26	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1970.
50.	1970	27	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1970.
51.	1971	7	The Tamil Nadu General Sales Tax (Amendment) Act, 1971.
52.	1971	13	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1971.
53.	1971	25	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1971.
54.	1971	35	The Tamil Nadu General Sales Tax (Fourth Amendment) Act, 1971.
55.	1971	44	The Tamil Nadu Betting and Entertainments Tax (Amendment) Act, 1971.
56.	1971	45	The Tamil Nadu Payment of Salaries (Amendment) Act, 1971.
57.	1971	46	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Act, 1971.
58.	1971	47	The Tamil Nadu Entertainments Tax (Amendment) Act, 1971.
59.	1972	8	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1972.
60.	1972	9	The Tamil Nadu Betting Tax (Amendment) Act, 1972.
61.	1972	11	The Tamil Nadu General Sales Tax (Amendment) Act, 1972.
62.	1972	19	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1972.
63.	1972	31	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1972.
64.	1973	3	The Tamil Nadu Betting Tax (Second Amendment) Act, 1972.
65.	1973	9	The Tamil Nadu Co-operative Societies (Amendment) Act, 1973.
66.	1973	16	The Tamil Nadu General Sales Tax (Amendment) Act, 1973.
67.	1973	21	The Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1973.
68.	1973	26	The Tamil Nadu Sales of Motor Spirit Taxation and Entertainments Tax (Amendment) Act, 1973.
69.	1973	28	The Tamil Nadu Payment of Salaries (Amendment) Act, 1973.
70.	1973	39	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1973.
71.	1973	40	The Tamil Nadu Payment of Salaries (Second Amendment) Act, 1973.
72.	1974	1	The Tamil Nadu Entertainments Tax (Amendment) Act, 1973.
73.	1974	23	The Tamil Nadu General Sales Tax (Amendment) Act, 1974.
74.	1974	24	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1974.
75.	1974	35	The Tamil Nadu Sales of Motor Spirit Taxation (Amendment) Act, 1974.
76.	1974	36	The Tamil Nadu General Sales Tax (Second Amendment) Act, 1974.

<i>Sl. No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
77.	1974	37	The Tamil Nadu General Sales Tax (Third Amendment) Act, 1974.
78.	1974	43	The Tamil Nadu Payment of Salaries (Amendment) Act, 1974.
79.	1975	45	The Tamil Nadu Additional Sales Tax and Sales Tax (Surcharge) Amendment Act, 1975.
80.	1981	7	The Tamil Nadu Sales Tax Laws (Amendment and Repeal) Act, 1981.
81.	1986	35	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1986.
82.	1989	21	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1989.
83.	1993	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1993.
84.	1996	31	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1996.
85.	1998	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1998.
86.	1999	37	The Tamil Nadu Additional Sales Tax (Amendment) Act, 1999.
87.	2001	13	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2001.
88.	2002	23	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2002.
89.	2005	14	The Tamil Nadu Additional Sales Tax (Amendment) Act, 2005.

(By order of the Governor)

C. GOPI RAVIKUMAR,
*Secretary to Government (Legislation),
Law Department.*

The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 4th October 2021 and is hereby published for general information:—

ACT No. 28 OF 2021.

An Act to repeal certain enactments.

WHEREAS it is expedient that the enactments specified in the Schedule which are spent or have otherwise become obsolete, or have ceased to be in force otherwise than by expressed specific repeal, should be expressly and specifically repealed;

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

- | | |
|--|-------------------------------|
| 1. This Act may be called the Tamil Nadu Repealing (Second) Act, 2021. | Short title. |
| 2. The enactments specified in the Schedule are hereby repealed. | Repeal of certain enactments. |
| 3. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to; | Savings. |

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

THE SCHEDULE.

REPEALS.

(See section 2)

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
<i>President's Act</i>			
1.	1976	32	The Tamil Nadu Panchayats (Extension of Term of Office) Act, 1976.
2.	1976	33	The Tamil Nadu Panchayat Union Councils (Extension of Term of Office) Act, 1976.
3.	1977	5	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Act, 1977.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
<i>Tamil Nadu Acts</i>			
4.	1876	I	The Tamil Nadu Land Revenue Assessment Act, 1876.
5.	1886	IV	The Railway Protection Act, 1886.
6.	1888	I	The Tamil Nadu Local Authorities' Loan Act, 1888.
7.	1904	II	The Tamil Nadu Impartible Estates Act, 1904.
8.	1914	VIII	The Tamil Nadu Decentralization Act, 1914.
9.	1930	IX	The Sevalpatti Impartible Estate Act, 1930.
10.	1931	VI	The East and West Tanjore Sessions Divisions (Validation) Act, 1931.
11.	1933	IX	The Velliyakundam Impartible Estate Act, 1933.
12.	1935	VII	The Tamil Nadu Debtors' Protection Act, 1934.
13.	1936	XI	The Tamil Nadu Debt Conciliation Act, 1936.
14.	1937	III	The Tamil Nadu Probation of Offenders Act, 1936.
15.	1938	XIV	The Prisons and Indian Lunacy (Tamil Nadu Amendment) Act, 1938.
16.	1947	XXIX	The Tamil Nadu Probation of Offenders (Amendment) Act, 1947.
17.	1947	XXXIV	The Opium and Dangerous Drugs (Tamil Nadu Amendment) Act, 1947.
18.	1948	V	The Tamil Nadu Lapsed Acts (Removal of Doubts) Act, 1948.
19.	1948	VII	The Tamil Nadu Re-enacting and Repealing (No.I) Act, 1948.
20.	1948	VIII	The Tamil Nadu Re-enacting (No.II) Act, 1948.
21.	1948	IX	The Tamil Nadu Re-enacting (No.III) Act, 1948.
22.	1949	X	The Tamil Nadu Re-enacting Act, 1949.
23.	1949	XXI	The Prisoners (Tamil Nadu Amendment) Act, 1949.
24.	1949	XXIV	The Tamil Nadu Tenants and Ryots Protection Act, 1949.
25.	1949	XXXV	The Tamil Nadu Merged States (Laws) Act, 1949
26.	1950	III	The Tamil Nadu Re-enacting Act, 1950.
27.	1951	XXXII	The Opium (Tamil Nadu Amendment) Act, 1951.
28.	1953	VII	The Evacuee Interest (Separation) Tamil Nadu Supplementary Act, 1953.
29.	1953	XI	The Tamil Nadu Lignite (Acquisition of Land) Act, 1953.
30.	1957	XXI	The Tamil Nadu Registration of Veterinary Practitioners Act, 1957.
31.	1958	VIII	The Tamil Nadu Prohibition (Amendment) Act, 1958.
32.	1959	6	The Tamil Nadu Gramdan Villages (Repayment of Debts) Act, 1959.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
33.	1959	8	The Tamil Nadu Public Health (Amendment) Act, 1959.
34.	1961	3	The Evacuee Interest (Separation) Tamil Nadu Supplementary Act, 1961.
35.	1961	9	The Tamil Nadu (Added Territory) Extension of Laws Act, 1961.
36.	1961	11	The Tamil Nadu Agricultural Income-tax (Extension to Added Territory) Act, 1961.
37.	1961	20	The Tamil Nadu Entertainments Tax (Amendment) Act, 1961.
38.	1961	28	The Tamil Nadu District Development Councils and Panchayats (Extension to Added Territory) Act, 1961.
39.	1961	52	The Tamil Nadu Local Authorities Finance Act, 1961.
40.	1962	16	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Act, 1962.
41.	1966	23	The Tamil Nadu Private Educational Institutions (Regulation) Act, 1966.
42.	1967	4	The Tamil Nadu Prohibition (Amendment) Act, 1967.
43.	1968	16	The Tamil Nadu Cultivating Tenants (Special Provisions) Act, 1968.
44.	1968	20	The Tamil Nadu Proprietary Estates' Village Service and Tamil Nadu Hereditary Village Offices (Repeal) Act, 1968.
45.	1970	16	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1970.
46.	1970	33	The Tamil Nadu Prohibition (Amendment) Act, 1970.
47.	1971	36	The Tamil Nadu Registration of Practitioners of Integrated Medicine (Amendment) Act, 1971.
48.	1972	18	The Tamil Nadu (Transferred Territory) Extension of Laws Act, 1972.
49.	1972	21	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Act, 1972.
50.	1972	26	The Tamil Nadu Excise (Amendment) Act, 1972.
51.	1973	29	The Tamil Nadu Local Authorities Finance (Amendment) Act, 1973.
52.	1973	37	The Tamil Nadu Prohibition (Suspension of Operation) Amendment Act, 1973.
53.	1973	38	The Tamil Nadu Excise (Amendment) Act, 1973.
54.	1973	42	The Tamil Nadu Local Authorities Finance (Second Amendment) Act, 1973.
55.	1974	34	The Tamil Nadu Prohibition (Revival of Operation and Amendment) Act, 1974.
56.	1974	38	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1974.
57.	1975	32	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1975.
58.	1975	34	The Tamil Nadu Panchayats and Panchayat Union Councils (Extension of Term of Office) Act, 1975.

<i>S.No.</i>	<i>Year</i>	<i>Number</i>	<i>Short Title</i>
(1)	(2)	(3)	(4)
59.	1978	5	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1978.
60.	1979	51	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1979.
61.	1979	60	The Tamil Nadu Panchayats (Appointment of Special Officers) Act, 1979.
62.	1980	15	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Act, 1980.
63.	1980	16	The Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants Arrears of Rent (Relief) Act, 1980.
64.	1981	3	The Tamil Nadu Abolition of posts of part-time Village Officers Act, 1981.
65.	1982	27	The Tamil Nadu Panchayats (Validation of Local Cess Surcharge) Act, 1982.
66.	1983	26	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Act, 1983.
67.	1984	25	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1984.
68.	1984	29	The Tamil Nadu Cultivating Tenants (Special Provisions) Act, 1984.
69.	1984	32	The Tamil Nadu Flood Affected Areas Cultivating Tenants (Temporary Relief) Act, 1984.
70.	1986	53	The Tamil Nadu Flood Affected Areas Cultivating Tenants (Temporary Relief) Act, 1986.
71.	1986	60	The Tamil Nadu Cyclone and Flood Affected Areas Cultivating Tenants (Special Provisions) Act, 1986.
72.	1989	40	The Tamil Nadu Entertainments Tax and Local Authorities Finance (Amendment) Act, 1989.
73.	1989	41	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Act, 1989.
74.	1990	38	The Tamil Nadu Cultivating Tenants Arrears of Rent (Relief) Act, 1990.
75.	1993	35	The Tamil Nadu Registration of Veterinary Practitioners (Amendment) Act, 1993.
76.	1997	20	The Tamil Nadu Cultivating Tenants (Protection from Eviction) Act, 1997.

(By order of the Governor)

C. GOPI RAVIKUMAR,
Secretary to Government (Legislation),
Law Department.